

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 192/07/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Advocate	sureshkumar@gmail.com 9959357722	K. Suresh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Advocate for Petitioner	vikram@edawhbrb.com 9949901616	

ORDER

Heard. At the request of Counsels, the case is posted to 08.12.2017.



MEMBER (Technical)



MEMBER (Judicial)